

**COURT-I**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal Nos. 56, 68 & 84 of 2013**

**Dated : 1<sup>st</sup> October, 2014**

**Appeal No. 56 & 84 of 2013**

<b>Talwandi Sabo Power Ltd.</b>	<b>..... Appellant(s)</b>
<b>Versus</b>	
<b>Punjab State Power Corporation Ltd. &amp; Anr.</b>	<b>..... Respondent(s)</b>

**Appeal No. 68 of 2013**

<b>Nabha Power Ltd.</b>	<b>..... Appellant(s)</b>
<b>Versus</b>	
<b>Punjab State Power Corporation Ltd. &amp; Anr.</b>	<b>..... Respondent(s)</b>

**ORDER**

The Bench has not assembled today.

As agreed by the parties, post the matters on **09.10.2014.**

**COURT MASTER**